

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

44.

C.P.(CAA)/178(MB)2023

IN

C.A.(CAA)/276(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.11.2023**

NAME OF THE PARTIES: Shahbazker,S Diagnostics Pvt. Ltd.

SECTION: 230-232 OF THE COMPANEIS ACT, 2013.

ORDER

1. Mr. Parth H. Zaveri, Ld. Counsel for the Petitioner Companies present.
None present on behalf of the RD.
2. RD is directed to serve copy of the report to the Petitioner within one week.
3. List this matter for further consideration on **29.11.2023**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)